

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Diary No(s) . 26269/2017

GAURI SHANKAR & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.90253/2017-EXEMPTION FROM FILING
O.T. and IA No.90251/2017-EXEMPTION FROM SURRENDERING)

Date : 22-09-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
[IN CHAMBERS]

For Petitioner(s) Mr. Anupam Mishra, AOR

For Respondent(s) Mr. C.B. Tiwari, Adv.
Mr. K. Paari Vendhan, AORUPON hearing the counsel the Court made the following
O R D E R

Cr1.MP. No. 90251 of 2017 for exemption from
surrendering is rejected. However, the petitioner is
granted four weeks' time to surrender.

In case the petitioner surrenders and submits proof
in this regard in the Registry within the aforesaid time,
the matter shall be posted for consideration before the
Court.

(B. PARVATHI)
COURT MASTER(SUMAN JAIN)
BRANCH OFFICER